

THE HIGH COURT OF MANIPUR
AT IMPHAL

O R D E R

Imphal, the 21st October, 2021

No. HCM/P-65/2019-Estt.(I)/ : In exercise of the powers conferred under Article 229 clause (1) of the Constitution of India read with Rule 5 clause (1) sub-clause (i) Category No. 3 of "**The High Court of Manipur IT Cadre Service (Appointment & Conditions of Service) Rules, 2018**", Hon'ble The Chief Justice, in terms of the resolution of the Full Court Meeting held on 05th October, 2021 is pleased to appoint Shri Wahengbam Basudev Singh, System Assistant on promotion as System Officer in the High Court of Manipur temporarily in the pay scale of Rs. 9,300 - 34,800 + Grade Pay Rs. 4,200 per month and other allowances as admissible under the Rules from time to time.

He shall be on officiating for a term of 1(one) year from the date of his joining.

By Order,

Sd/-

(GOLMEI GAIPHULSHILLU)
REGISTRAR GENERAL

Endt. No. No. HCM/P-65/2019-Estt.(I)/ ⁹⁷¹³⁴⁻⁵⁴ Imphal, the 21st October, 2021

Copy to:

1. The Registrar (Judl.)/(Vig.)/(Admn./PM&P), High Court of Manipur.
2. The Commissioner of Vigilance, Manipur.
3. The Commissioner (Law), Government of Manipur.
4. The Accountant General (A&E), Manipur.
5. The Joint Registrar (Judl.)/(Admn./PM&P), High Court of Manipur.
6. The Deputy Registrar (Accounts/Planning)/(Protocol)/(Admn.), Language Officer(Special Officer), High Court of Manipur.
7. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
8. The Director, Printing & Stationery Department, Government of Manipur at Imphal
- with a request to publish the above order in the next issue of Gazette.
9. The Treasury Officer, Imphal West.
10. The Assistant Registrars/ Library-cum-Research Officer/ Chief Translator/ Sr. Private Secretary/Court Managers/System Analyst, High Court of Manipur.
11. The System Analyst, High Court of Manipur
- for uploading the same in the High Court's official website
12. The Private Secretary to Hon'ble Mr. Justice L.S Jamir, High Court of Manipur.
13. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.

Contd... /-

14. *The Private Secretary to Hon'ble Mr. Justice MV. Muralidaran, High Court of Manipur.*
15. *The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.*
16. *The Private Secretary to Registrar General, High Court of Manipur.*
17. *All Superintendents/Stamp Reporter/Court Officers/Protocol Officer/Senior Grade Translator, Computer Programmer, High Court of Manipur.*
18. *All Court Masters, High Court of Manipur.*
19. *Shri Wahengbam Basudev Singh, System Assistant, High Court of Manipur.*
20. *The Service Book.*
21. *The Order Book/ Guard File/ Concerned File.*


REGISTRAR GENERAL
HIGH COURT OF MANIPUR